

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3947  
ANSWERED ON:17.05.2006  
REGULATORY BODY ON ROAD SAFETY  
Khanduri AVSM,Maj.Gen.(Retd.) Bhuwan Chandra

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether attention of the Government has been drawn to the news item appearing in The Indian Express dated October 10, 2005 with regard to Regulatory Body on Road Safety;
- (b) whether the Government proposes to constitute such a Regulatory Body;
- (c) if so, the details thereof;
- (d) whether the Trauma Centres have been planned;
- (e) if so, the details thereof and if not, whether the Government is planning to establish the same;
- (f) if so, whether any interim arrangements have been put in place to minimize accidents on the Highways, till the formation of this Regulatory Body; and
- (g) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c) In terms of the directions of the Committee on Infrastructure headed by the Prime Minister, this Ministry has approached the Committee of Secretaries in the matter of setting up of a Commissionerate of Road Safety and Traffic Management. A Committee under the Chairmanship of Shri S. Sundar, Former Secretary, the then Ministry of Surface Transport and Distinguished Fellow, TERI has also been constituted and remitted to, inter-alia, deliberate and make recommendations on creation of an effective and dedicated agency for Road Safety and Traffic Regulation.

(d) & (e) Ministry of Health & Family Welfare provides assistance to the States/UTs under the scheme of 'Assistance for Capacity Building' for upgradation of emergency services/trauma care facilities in Government/District Hospitals, located near the National Highways for the purpose of treatment of accident victims.

(f) & (g) Some of the important steps taken by the Government besides highway design to minimize the road accidents and deaths are as under:

- i) Refresher training to Heavy Motor Vehicle drivers in the unorganized sector.
- ii) Grants-in-aid to voluntary organizations for administering road safety programmes.
- iii) Setting up of Driving Training Schools in the country.
- iv) Publicity campaign on road safety awareness through audio-visual-print media.
- v) Institution of National Award for voluntary organizations/individual for outstanding work in the field of road safety.
- vi) Tightening of safety standards of vehicles.
- vii) Provision of cranes and ambulances to various State Governments/NGOs under National Highway Accident Relief Service Scheme.
- viii) Widening and improvements of National Highways etc.